

[Print](#)**Defective Case Register from 2025-09-20 to 2025-09-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/29164/2025	ANIRUDHA DAS	2025-09-20	Receipt Showing Serv.copy To Vigilance not Filed
2	D-RSA/38141/2025	PRAFULLA KUMAR SAHU	2025-09-20	Court Fee Rs.300/- Payable, Not Paid. Put Up For Further S.R after payment of c.fee of Rs.300/-.
3	D-WP(C)/37923/2025	JAGAMOHAN PATTANAIK	2025-09-20	8-CAUSE TITLE NOT IN ORDER. Page marking not proper in the Book mark and Index.
4	D-WP(C)/37553/2025	BHARAT CHANDRA PANDA	2025-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.
5	D-WA/38670/2025	SOURAV SUMAN BHUYAN	2025-09-20	AU fee Rs 2/- not paid
6	D-BLAPL/28778/2025	TUKUNA KUMAR MISHRA	2025-09-20	1. Page No. 8 is wanting. 2. The name of the deponent in Affidavit does not tally with that of his signature.
7	D-BLAPL/28774/2025	ASHOK KUMAR SAHOO	2025-09-20	1. G.R. case No. mentioned in prayer portion is not tallying with that of Cause Title.
8	D-WP(C)/38941/2025	SAMVIT MOHANTY	2025-09-20	30-OTHER DEFECT (IF ANY) Address of op no. 1 not furnished in cause titile.
9	D-RPFAM/38787/2025	ADYASIDHI MISHRA	2025-09-20	further SR after filling of c copy
10	D-WP(C)/38666/2025	SANJAY KUMAR PATRA	2025-09-20	.Subject Code Not Furnished .
11	D-ABLAPL/29006/2025	ARUPANANDA GOSWAMY	2025-09-20	Deponent/petitioner not signed in Affidavit.
12	D-WP(C)/38812/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-20	30-OTHER DEFECT (IF ANY) Age not mentioned pet-14 and 39
13	D-CONTC/37876/2025	ADV.	2025-09-20	Counsel not mentioned full name, mobile no and enrollment no.
14	D-BLAPL/28803/2025	TARINI PANIGRAHI	2025-09-20	14-NOT PROPERLY INDEXED. Annexure-2 not properly paginated(Pg.no. 19 missing). 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
15	D-ABLAPL/29044/2025	ASUTOSH TRIPATHY	2025-09-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
16	D-ABLAPL/29244/2025	DHARMENDRA SETHY	2025-09-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.

17	D-CRP/38694/2025	SMITA RANJAN PATNAIK	2025-09-20	D.C.Fee of Rs.39/- to be Paid. Put up for further S.R after payment of D.C.Fee.
18	D-ABLAPL/29029/2025	SAMARENDRA BAHADUR	2025-09-20	30-OTHER DEFECT (IF ANY) 1. Name of Informant appearing in Para 3 be redacted. 2. Age of Petitioner in Cause Title and Affidavit not tally.
19	D-CMP/37576/2025	ACHYUTANANDA PATTANAIK	2025-09-20	Page No-15 not accompanied with the Petition.
20	D-CRLMC/28418/2025	DEEPAK KUMAR DAS	2025-09-20	1. C.Copy of Charge sheet to be filed.
21	D-CONTC/36349/2025	GOKULA NANDA SAHU	2025-09-20	UNDERTAKING FOR ODIA TRANSLATION NOT FILED.2. PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
22	D-WP(C)/37897/2025	PITAMBAR BEHERA	2025-09-20	Date of Copy of the order vide annex-6 not tally with Index.
23	D-CRLREV/27888/2025	RAMANI KANTA PATTANAIK	2025-09-20	1. Good ground certificate not furnished 2. Year of Lower not correctly mentioned in cause title and petition.
24	D-BLAPL/27505/2025	ARUN KUMAR NAYAK	2025-09-20	1.The G.R. case No.mentioned in Cause Title does not tally with that of rejection order wherein it has been written as C.T. case No. 2. A. fee is deficient on rejection order.
25	D-CRLMC/29147/2025	SRINIVAS MOHANTY	2025-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not correctly furnished in Index and not properly page marked.2.As per record, Annexure-2 not properly page marked.3. Paragraph no. not correctly furnished on declaration.4. C.Copy of F.I.R.to be filed.5. F.I.R.No. not mentioned in the cause title.
26	D-CRLMC/29081/2025	PURNA CHANDRA DAS	2025-09-20	C.copy of annexures not filed.
27	D-WP(C)/37985/2025	PRADIPTA KUMAR BASANTIA	2025-09-20	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C. fee of Rs.6/- to be filed.
28	D-BLAPL/28845/2025	ASUTOSH TRIPATHY	2025-09-20	1.Annexure-1(pg. 6) not legible. 2.Paragraphs not properly mentioned in petition. 3.Hologram of Rs. 50/- not affixed in V.nama.
29	D-ABLAPL/28790/2025	PRAHALLAD SAHU	2025-09-20	30-OTHER DEFECT (IF ANY) 1 Provision Of Law wrongly Furnished On Top Of Cause Title in case BNNS
30	D-TRP(C)/38896/2025	RITURANJAN CHHOTARAY	2025-09-20	.Subject Code incorrectly Mentioned
31	D-ABLAPL/29033/2025	MANORANJAN PADHY	2025-09-20	30-OTHER DEFECT (IF ANY)

				1. Items in the Index not properly Serial numbered. 2. Name of the Court below mentioned in subject matter of Cause Title and Prayer not tally. 3. Vernacular Certificate not proper.
32	D-ABLAPL/29155/2025	SAPAN KUMAR PAL	2025-09-20	30-OTHER DEFECT (IF ANY) 1.Paragraphs not properly mentioned in declaration of the affidavit. 2. Not authorized to swear affidavit on behalf of other petitioners.
33	D-ABLAPL/29179/2025	TRILOCHAN NANDA	2025-09-20	Annexure 1 page 10 not legible.
34	D-WP(C)/37933/2025	DHANESWAR BEHERA	2025-09-20	30-OTHER DEFECT (IF ANY) Court fee Rs 2.00 not filed in V>Nama.
35	D-ABLAPL/29227/2025	ANIRUDHA DAS	2025-09-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 and 16 not neat.
36	D-CRLMC/29118/2025	JAYAKRISHNA MOHAPATRA	2025-09-20	1. Certified copy of annex-1 not filed.
37	D-WP(C)/37891/2025	AMITAV TRIPATHY	2025-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned .
38	D-CRLA/28125/2025	SATYAPADA SHARMA	2025-09-20	Name and address of the victim/Informant shall not be reflected in the petitio as per standing order, then S.R.will be made.
39	D-ABLAPL/29160/2025	SATYA NARAYAN MISHRA 4	2025-09-20	30-OTHER DEFECT (IF ANY) Page no. 17-23 not legible.
40	D-CRLA/28127/2025	BIBHU PRASAD MOHANTY	2025-09-20	Period of Delay 37 2.Date of judgement not correct in synopsis and petition
41	D-CONTC/36355/2025	ADV.	2025-09-20	17-REFERENCE CERTIFICATE NOT FURNISHED.
42	D-OTAPL/31806/2025	TUSHAR KANTI SATAPATHY,SR.SC	2025-09-20	1. Fathers name of the sole opp. party not furnished in cause title. 2. Page no.22 not legible. 3.Page no.117 not filed.
43	D-MATA/38775/2025	DR. JANMEJAYA RAY	2025-09-20	U/S28(1) of hindu marrreige act appeal lies to session
44	D-MACA/38764/2025	ADAM ALI KHAN	2025-09-20	Period of Delay 65 days
45	D-WP(C)/38717/2025	BIBHUTI BHUSAN SWAIN	2025-09-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.
46	D-ABLAPL/29305/2025	SOUMYA RANJAN MOHANTY	2025-09-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-LAA/38681/2025	SWAYAMBHU MISHRA,A.S.C	2025-09-20	Put up for further S.R for computing the period of limitation after disposal of I.As.
48	D-WP(C)/37912/2025	PADMALOCHAN MOHANTY	2025-09-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Petitioner fathers name not mentioned in the cause title.Annextures mark not proper.Page 32 not neat.Date not mentioned in the v.nama
49	D-BLAPL/29250/2025	BIJAY KUMAR BEHERA	2025-09-20	1.As per index,Annexure-1 not marked in the petition.
50	D-CONTC/38738/2025	ADV.	2025-09-20	Provision of Law Incorrect.
51	D-WP(C)/37656/2025	JNYANANANDA PANDA, C.G.C	2025-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Age of the deponent not furnished in the affidavit.2. Paragraph no. not correctly furnished on declaration in I.A.3. Page nos.118 120 123 138 and 140 not neat and legible.
52	D-BLAPL/28882/2025	BIKAS SWAIN	2025-09-20	.Name Of The Filing Advocate Not In Capital Letters In The Petition
53	D-WP(C)/37681/2025	PRADEEP KUMAR DAS	2025-09-20	.Subject Code incorrectly Mentioned
54	D-WP(C)/38067/2025	ANUP KUMAR MOHAPATRA	2025-09-20	14-NOT PROPERLY INDEXED.  Synopsis and date chart not mentioned in index.
55	D-WP(C)/37959/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 22 not neat.
56	D-ABLAPL/29162/2025	PITAMBAR BEHERA	2025-09-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
57	D-BLAPL/28777/2025	RAJIB LOCHAN PATTNAIK	2025-09-20	1. Annexure-1 is not paginated properly. Page Nos. 13 15 and 17 are wanting.
58	D-MACA/38744/2025	ADAM ALI KHAN	2025-09-20	Period of Delay 153 days
59	D-WP(C)/37889/2025	AMITAV TRIPATHY	2025-09-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 14 and 15 not neat.
60	D-CRLMC/29055/2025	SATYABRATA DASH	2025-09-20	1. Date of NBW order dated 24.10 2024 under Annexure-2 does not tally with para-4 of the petition.
61	D-WP(C)/38599/2025	ANAND PRAKASH DAS	2025-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Sl. no.4 not correct in affidavit
62	D-WA/39024/2025	SANWAL TIBREWAL	2025-09-20	Period of Delay 31 days

63	D-ABLAPL/29008/2025	JAYANTA KUMAR MAJHI	2025-09-20	30-OTHER DEFECT (IF ANY) 1. Name of the Informant appearing in Para 2 be redacted. 2. Date of PS case mentioned in Synopsis, Date Chart and Prayer not proper
64	D-BLAPL/28893/2025	SUSHANTA KUMAR JOSHI	2025-09-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
65	D-ABLAPL/28961/2025	KOUSIK ANANDA GURU	2025-09-20	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of the O.P. No. 2 mentioned in cause title and para-2 of the petition be deleted and thereafter put up for SR.
66	D-CRLREV/28991/2025	RAKESH BEHERA	2025-09-20	1.Lower court details furnished is wrong in Cause Title.
67	D-CMAPL/35408/2025	PRAFULLA KUMAR MAHAPATRA	2025-09-20	Code Not correct.
68	D-CRLMP/29052/2025	MANAS RANJAN DHAL	2025-09-20	annexure -2 to 4 a,re xerox copies of document , 2 and 3 not clear , c copy of annex-4 to be filed
69	D-OTAPL/31804/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-09-20	1. Page no.89 not filed.
70	D-ABLAPL/29181/2025	SRINIBAS SAHOO	2025-09-20	Date of Disposal mentioned in Para 4 not correct.
71	D-CMAPL/36278/2025	ADV.	2025-09-20	Period of Delay 1077 days IA not filed. 2.C. Copy of order not filed. 3. Nomenclature not correct in IA.
72	D-WP(C)/37279/2025	SMITA RANJAN PATNAIK	2025-09-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
73	D-WP(C)/38669/2025	SANJAY KUMAR PATRA	2025-09-20	1.Page No.12 Not available as per Index.
74	D-WP(C)/37665/2025	SURYA NARAYAN PATNAIK, A.G.A	2025-09-20	1. As per Judgement dated 21.09.2017 passed in O.A.No.2657(C) of 2010 under Annexure-1 does not tally with Index.
75	D-ABLAPL/29069/2025	ANIRUDHA DAS	2025-09-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-WP(C)/38998/2025	NIRANJAN LENKA	2025-09-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 and 88 not neat
77	D-CONTC/38661/2025	LAXMAN BHOI	2025-09-20	Period of Delay 887
78	D-BLAPL/28967/2025	PRASANTA KUMAR ROUSTRAY	2025-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Wrongly mentioned husband name instead of father name of the Deponent in affidavit.

79	D-ABLAPL/29037/2025	LALATENDU SAMANTARAY	2025-09-20	30-OTHER DEFECT (IF ANY) Amount mentioned in Para 2 has typographical error.
80	D-WP(C)/38201/2025	AKSHAYA KUMAR PANDEY	2025-09-20	30-OTHER DEFECT (IF ANY) 1.Name of the deponent as well as signature not correctly furnished in affidavit and V.Nama
81	D-CRLREV/28498/2025	PRAVASH CHANDRA JENA	2025-09-20	Put up SR after filing of C. Copy Annex-4.
82	D-RPFAM/38653/2025	NITYA RANJAN SAHOO	2025-09-20	U/S19(4) of family court Act read with section 401 of crpc revision will lie
83	D-BLAPL/28844/2025	BANDANA MUNDRA	2025-09-20	1.Paragraphs not properly mentioned in declaration of the affidavit. 2. Hologram of Rs. 50/- not affixed in V.nama.
84	D-WP(C)/38015/2025	PRASANNA KUMAR PANDA	2025-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. CODE NO. NOT INDICATED IN THE CAUSE TITLE.2.PAGE NOS. 21 AND 22 ARE NOT NEAT. 3OR.dtd. 6-6-2025 mentioning in the prayer not found in the petition.
85	D-BLAPL/29239/2025	AMIT KUMAR PATRA	2025-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED code no. not mentioned in the cause title. 2.Date of FIR in para.3 of petition not tally wih index.
86	D-SAO/38271/2025	SRIBRATA RATH	2025-09-20	Vakalatnama properly stamped, Executed and accepted - yes but pet-3 and 4 being minor but executed 2. prayer portion to be change as per nomenclature
87	D-ABLAPL/29073/2025	PARTHA SARATHI DAS	2025-09-20	30-OTHER DEFECT (IF ANY) Page marking not correctly mentioned in the Index.
88	D-WP(C)/38906/2025	ACHYUTANANDA PATTANAIK	2025-09-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 27 and 28 not neat.D.Fee of Rs.10/- not paid in the v.nama. .Receipt Showing Serv.copy To cg not Filed.
89	D-WP(C)/38936/2025	SUBHADUTTA ROUSTRAY	2025-09-20	Authorization with regard to swear affidavit on behalf of another petitioner not furnished.
90	D-CONTC/35845/2025	ADV.	2025-09-20	1. Date of order not correctly furnished in Reference certificate.
91	D-CRLMC/28161/2025	KASHINATH PATTNAIK	2025-09-20	1. Provision of law not furnished in I. A. petition. 2. I.A. petition not correctly paginated.

92	D-ABLAPL/29195/2025	AKSHAYA KUMAR SAHOO	2025-09-20	1. Dates in the Date Chart are not in chronological order. 2. Annexure 1 not attested.
93	D-ABLAPL/29011/2025	MOHENDRA DALAI	2025-09-20	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  Items in the Index not properly Serial numbered
94	D-ABLAPL/29193/2025	DHANANJAYA MUND	2025-09-20	1. Code No. furnished in the A. Slip incorrect. 2. Code No. not furnished in Index and Petition. 3. Occupation of the Deponent not mentioned in the Affidavit.
95	D-WP(C)/37662/2025	SURYA NARAYAN PATNAIK, A.G.A	2025-09-20	1. As per Judgement dated 21.09.2017 passed in O.A.No.2650(C) of 2010 under Annexure-1 does not tally with Index.
96	D-CRLMP/28932/2025	BISWAJIT TRIPATHY	2025-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-BLAPL/29235/2025	BIPLABA P.B. BAHALI	2025-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Date of copy of F.I.R not tally with Index. Page 14 not neat. Synopsis and date chart not filed in the petition as per Index.
98	D-WP(C)/38009/2025	RANJIT MOHANTY	2025-09-20	ANNEX.2 NOT NEAT.
99	D-BLAPL/27424/2025	SAYED MUZAFFAR ALLI	2025-09-20	30-OTHER DEFECT (IF ANY)  1. The case may be registered as CRLMA
100	D-CMP/39119/2025	PRANAB KUMAR SAMANTRAY	2025-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.  D. Notarial Stamp Fee of Rs.20/- not affixed.
101	D-WP(C)/38003/2025	SIDHESWAR MALLIK	2025-09-20	page no.8 not neat.
102	D-BLAPL/29204/2025	TANMAYA KUMAR MOHANTY	2025-09-20	P.S.no. not mentioned in the rej.order.
103	D-BLAPL/28923/2025	SUSHANTA KUMAR JOSHI	2025-09-20	P.S number not tally with cause title and first para of the petition copy.
104	D-WP(C)/37670/2025	SURYA NARAYAN PATNAIK, A.G.A	2025-09-20	1. Case No. under Annexure-1 in the index not correctly furnished.
105	D-ABLAPL/29169/2025	AMITAV TRIPATHY	2025-09-20	30-OTHER DEFECT (IF ANY)  Name of Petitioner No.2 in Cause Title not tally with signature in Vakalatanama.
106	D-WP(C)/38267/2025	JAYASANKAR MISHRA	2025-09-20	30-OTHER DEFECT (IF ANY)  1. Paragraphs not correctly furnished in declaration.
107	D-WP(C)/39047/2025	SATYA RANJAN MULIA	2025-09-20	14-NOT PROPERLY INDEXED.

				Index not properly page marked.
108	D-WP(C)/38611/2025	PRAFULLA CHANDRA DAS	2025-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of undertaking not tally with Index.Serial no-4 nomenclature not correctly mentioned in the affidavit.
109	D-ABLAPL/28948/2025	SOUMYA JYOTI BISWAL	2025-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Husband name of petitioner-4 not furnished in the cause title 2. in declaration under affidavit, no. of paragraph wrongly furnished. 3. page no 24 25 27 28 and 30 not legible.
110	D-CRLMC/29076/2025	NETRANANDA BISWAL	2025-09-20	1. As per impugned order under Annexure-1, the name of the Lower Court does not tally with Prayer of the petition.
111	D-CRLMP/28658/2025	ANAND JENA	2025-09-20	THE NAME OF PETITIONER SUSHILA NAIK BE CORRECTED IN INDEX,SYNOPSIS,DATE CHART AND CAUSE TITLE
112	D-WP(C)/38837/2025	MADHAB LAL AGARWAL	2025-09-20	1. Annexure-7 not properly page marked in Index.
113	D-WP(C)/37664/2025	SURYA NARAYAN PATNAIK, A.G.A	2025-09-20	1. As per Judgement dated 21.09.2017 passed in O.A.No.2651(C) of 2010 under Annexure-1 does not tally with Index.
114	D-ABLAPL/29084/2025	PRAKASH KUMAR DALAI	2025-09-20	30-OTHER DEFECT (IF ANY) Page marking not correctly mentioned in the Index and Petition copy.
115	D-CMP/37182/2025	SOURAV SUMAN BHUYAN	2025-09-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.HCBA Welfare Fee of Rs.50/- not affixed on the V.Nama.
116	D-CONTC/38012/2025	ADV.	2025-09-20	counsel not reflected his full name ,mobile no and enrolment no. 2. Annex.4 not mentioned in page no.24.
117	D-ABLAPL/28979/2025	SOUMYA JYOTI BISWAL	2025-09-20	Occupation of the deponent not mentioned in declaration of the affidavit.
118	D-BLAPL/28802/2025	SUCHIT KUMAR NAYAK	2025-09-20	Page not properly arranged(15-18) in Annexure-1.
119	D-CONTC/36580/2025	ADV.	2025-09-20	COPY OF ORDER ALONG WITH CAUSE TITLE PASSED IN CONTC.NO.3307/2024 FILED . AS PER ORDER PASSED IN CONTC. NO.3307/2024 THIS CONTC. PETITION DOES NOT LIE
120	D-ABLAPL/29258/2025	SATYAPRAKASH MAHAPATRA	2025-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Petitioner Age not mentioned in the affidavit. Serial no-5 in the affidavit nomenclature not correctly mentioned.
121	D-MATA/38598/2025	AMIT PRASAD BOSE	2025-09-20	Period of Delay 781 days
122	D-WP(C)/39031/2025	NIROD KUMAR SAHU	2025-09-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.
123	D-BLAPL/28807/2025	MAMATA MISHRA	2025-09-20	Case pending before the Lower Court mentioned in the petition is not proper. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
124	D-BLAPL/28830/2025	SANTOSH CHANDRA ATABUDHI	2025-09-20	14-NOT PROPERLY INDEXED.
125	D-ABLAPL/28917/2025	MANAS KUMAR CHAND	2025-09-20	30-OTHER DEFECT (IF ANY) 1. In V.nama, complete address of the petitioner-2 not furnished.
126	D-BLAPL/29316/2025	ASHUTOSH MOHANTA	2025-09-20	1. p.s no.in index not tally with cause title.2.Age of the deponent in affidavit and sl.no.2 of affidavit not tally with cause tile .
127	D-CRLMP/28685/2025	SURYAKANTA DASH	2025-09-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) PAGE NOS. 17 29 30 NOT LEGIBLE
128	D-MATA/33682/2025	SUSHANTA KUMAR JOSHI	2025-09-20	Period of Delay 29 days
129	D-WP(C)/37894/2025	SUKANTA KUMAR DALAI	2025-09-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned in the affidavit and also I.A of the affidavit.
130	D-WPCRL/28731/2025	SANJIB KUMAR BHANJADEO	2025-09-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 26 NOT AVAILABLE IN THE PETITION AS PER INDEX.2. PAGE NO.23 NOT LEGIBLE
131	D-BLAPL/28769/2025	SUJIT KUMAR PATNAIK	2025-09-20	1. V. Nama is not properly stamped.
132	D-WP(C)/37284/2025	SUJAY SHANKER SINGHDEO	2025-09-20	1.D.C.Fee of LAA of Rs.10/- And Hologram of Rs.50/- To be Paid On V>Nama.
133	D-ABLAPL/29304/2025	SOUMYA RANJAN MOHANTY	2025-09-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 20-09-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/4827/2020	CONTC/4827/2020	KISHORE KUMAR MISHRA	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	CONTC/3/2021	CONTC/3/2021	M/S H.S.DEO	OTHERS. COPY OF ORDER OF DISP. ORDER PASSED IN WP(C) NO 24330/2019 ANONG WITH CT BE FILED. THEN PUT UP FOR SR
3	CONTC/1274/2021	CONTC/1274/2021	SAILESH DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.